

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
COURT-I**

Item 15

**CP (IB) No. 64/Chd/Hry/2023
Under Section 9, IBC 2016**

In the matter of:-

Shree Bankey Behari RCC Products Pvt. Ltd. ...Petitioner-Operational Creditor

Vs.

RCC Infracventures Ltd. ...Respondent-Corporate Debtor

Due to paucity of time, the matter could not be taken up today, hence
the matter adjourned to 09.01.2024.

Sd/-
Court Officer

November 09, 2023
PKA